(b) In accordance with an assurance made on behalf of Government of India, action under the Defence of India Rules against newspapers having a circulation of over 10,000 is taken by the Central Government in consultation with the Emergency Press Advisory Committee. Due to the violent agitation in the State at the time over the question of official language, the State Government felt that while in normal times, the agreed procedure could have been followed, if the desired results were to be achieved, action against the concerned newspapers had to be taken speedily.

(c) Some of these cases are *sub-judice*. However, Government are in touch with the Chief Minister of Madras to see if the present misunderstanding of the State Government's action could, in any manner, be removed.

ज्वालामुखी क्षेत्र में तेल मिलने की संभावनाएं

2460. { **श्री युद्धवीर सिंह :**
श्री जगदेव सिंह सिद्धान्ती :

क्या **पैट्रोलियम और रसायन** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या ज्वालामुखी (पंजाब) क्षेत्र में मिट्टी का तेल तथा पैट्रोलियम मिलने की संभावनाओं में कुछ वृद्धि हुई है; और

(ख) यदि हां, तो इस सम्बन्ध में क्या कार्यवाही की जायेगी ?

पैट्रोलियम और रसायन मंत्री (श्री हुमायून् कबिर) : (क) और (ख). मिट्टी का तेल प्राकृतिक रूप (Natural state) में नहीं मिलता है और इसे अशुद्ध पैट्रोलियम से शोधित करना पड़ता है । अशुद्ध पैट्रोलियम के लिए समन्वेषी व्यधन कार्य अभी प्रगति पर है ।

Allotment of Plots in Delhi

2461. Shri Naval Prabhakar: Will the Minister of **Home Affairs** be pleased to state:

(a) whether any scheme has been drawn for the allotment of residential plots to persons in Delhi in lieu of their land/plots acquired by Government for the purpose of development of Delhi such as building roads;

(b) if so, the salient features of the scheme;

(c) whether any applications have been received under the scheme for such allotment; and

(d) if so, where Government propose to allot plots to these applicants and by what date?

The Deputy Minister in the Ministry to Home Affairs (Shri L. N. Mishra): (a) and (b). The Government has formulated the scheme for large-scale acquisition, development and disposal of land in Delhi, the details of which were given in the statement laid on 23rd March, 1961, on the Table of the House in reply to the notice under Rule 197 from Shri P. G. Deb regarding allotment of acquired land in Delhi. In accordance with this scheme allotment of residential plots, etc. is made *inter alia* to individuals whose land has been acquired for the planned development of Delhi.

(c) 3,499 applications have so far been received.

(d) Plots of land would be allotted in the areas developed, by the Delhi Development Authority/Delhi Municipal Corporation as well as those developed by the cooperative house-building societies. Due consideration will be given to the location and value of the land acquired.

Police Firings

2462. Shri Hari Vishnu Kamath: Will the Minister of **Home Affairs** be pleased to state:

(a) the total number of police firings in each Union Territory since the 15th August, 1947;

(b) the number in which inquiries were not instituted, the figures to be given separately for each Union territory;

(c) the number in which magisterial inquiries were instituted; and

(d) the number in which judicial inquiries were instituted; and

(e) the outcome of each inquiry referred to in parts (c) and (d)?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) to (e). The required information is given in the attached statement. [*Placed in Library. See* No. LT-4230/65].

मैसूर में राजनीतिक पीड़ितों को सहायता

2463. श्री वीरप्पा : क्या **गृह-कार्य** मंत्री यह बताने की कृपा करेंगे कि :

(क) मैसूर राज्य में राजनीतिक पीड़ितों को 1964-65 में कितनी सहायता दी गई; और

(ख) उक्त राजनीतिक पीड़ितों को प्रति मास कितनी राशि सहायता के रूप में दी गयी और ऐसे लोगों की संख्या क्या है ?

गृह-कार्य मंत्रालय में उपमंत्री (श्री ल० ना० मिश्र) : (क) 18,550 ।

(ख) एक विवरण सभा पटल पर रख दिया है । **[पुस्तकालय में रखा गया देखिए संख्या एल० टी०—4231/65]** ।

मैसूर में जनियर तकनीकी विद्यालय

2464. श्री वीरप्पा: क्या **शिक्षा** मंत्री यह बताने की कृपा करेंगे कि :

(क) इस समय मैसूर राज्य में कितने जूनियर तकनीकी विद्यालय हैं और वे कहां कहां पर हैं;

(ख) 1965-66 में उक्त राज्य में इस प्रकार के कितने विद्यालय खोलने का विचार है; और

(ग) वे कहां कहां खोले जायेंगे ?

शिक्षा मंत्री (श्री मु० क० चागला): (क) दो—एक हुबली में तथा दूसरा गुलमर्ग में ।

(ख) चार ।

(ग) मंगलौर, बीजापुर, बेलारी और भद्रावती ।

मैसूर के विद्यार्थियों को ऋण छात्रवृत्ति

2465. श्री वीरप्पा : क्या **शिक्षा** मंत्री यह बताने की कृपा करेंगे कि :

(क) 1964-65 में राष्ट्रीय ऋण छात्रवृत्ति योजना के अन्तर्गत मैसूर राज्य के विद्यार्थियों को कितनी राशि दी गई; और

(ख) इस में से अनुसूचित जातियों के विद्यार्थियों को कितनी राशि दी गई ?

शिक्षा मंत्रालय में सांस्कृतिक-कार्य मंत्री (श्री हजरनवीस) : (क) 9,05,650 रुपए ।

(ख) इस योजना के अधीन छात्रवृत्तियां केवल योग्यता-क्रम से ही दी जाती हैं और किसी भी श्रेणी के विद्यार्थियों के लिए कोई आरक्षण नहीं है । अनुसूचित जाति के विद्यार्थियों को कितनी रकम दी गई है, इस के बारे में इस समय सूचना उपलब्ध नहीं है ।